



**DHFL GENERAL INSURANCE LIMITED**

**STANDARD FIRE & SPECIAL PERILS POLICY (Commercial)**

**(MATERIAL DAMAGE)**

**'ADD ON' COVER'**

**Removal of Debris (in excess of 1% the claim amount)**

(UIN NO: IRDAN155A0041V01201718)

On costs and expenses necessarily incurred by the insured

- (a) In the removal of debris from the premises of the Insured;
- (b) dismantling or demolishing;
- (c) shoring up or propping;

of the portion or portions of the property insured by (Items..... of) this policy destroyed or damaged by perils hereby insured against but not exceeding in the aggregate Rs. ....

DHFL General Insurance Limited

Registered & Corporate Office: - 2nd Floor, DHFL House, 19, Sahar Road, Off Western Express Highway,

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IRDAI Reg No.: 155

CIN: U66000MH2016PLC28327

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